SI NA	PENDENCY REPORT AS ON 19-04-	
<u>SI No.</u>	Case Type	Total
1	ABLAPL- Anticipatory Bail	11012
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	47
4	ARBA-Appeals under Indian Arbitration Act.	275
5	ARBP-Petitions under Indian Arbitration Act.	133
6	AS-Admirality Suit.	1
7	BLAPL-Bail Application.	4993
8	CEREF-Reference under Central Excise Act.	20
9	CMAPL-Miscellaneous Applications.	2579
10	CMPAT-Company Act. CMP-Civil Miscellaneous Petition	84
11		2499
12	COA-Appeals against judgement in Comp.Pet.	17
13 14	COAPL-Appl.in pending Proceeding(Comp. Act.)	6
	CONTAC-Appeals against orders in Civil Contempt	
15	CONTAR-Appeals against orders in Crl.Cont.mater	1
16 17	CONTC-Cotempt of Court Cases (Civil contempt)	5659
	Contempt Petition in Bhubaneswar Bench	29
18	Contempt Petition in Cuttack Bench	158
19	Contempt Petition in Sambalpur Bench	3
20	CONTR-Proceeding relating to Criminal Contempt	76
21	COPET-Orginal Petition (Companies Act.)	130
22	CRA-Criminal Appeals	1021
23	CRLA-Appeal against Judgement/Sentence.	9971
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1426
25	CRLMA-Other Miscellaneous Application.	667
26	CRLMC-Appl.under Sec.482 Cr.P.C.	11080
27	CRLMP-Criminal Miscellaneous Petition	516
28	CRLREV-Criminal Revision.	9067
29	CRLTR-Original Trial.	1 22
30	CRMC-Criminal Miscellaneous Case	22
31	CRP-Revision Petition.	155
32	CRREV-Criminal Revision	261
33	CS(OS)-Civil suits.	3
34	CUSREF-Reference under Customs Act.	
35	CVA-Civil Appeals	3
36 37	CVREV-Civil Revision.	38 19
	CVRVW-Civil Review.	
38	DSREF-Confirmation under Sec.336 Cr.P.C.	3
39	EC-Execution Case.	3
40	ELA-Appeals from Judgement in Election Pet.	14
41	ELPET-Election Petitions.	28
42	EXFA-Execution First Appeal.	3
43	EXOS-Execution Application.	4
44	EXP-Execution Petition.	21
45	FA-First Appeal from Orders	1091
46	FAO-First Appeal from Orders.	3224
47	FA(OS)-FA from Judgement in original suits.	1 112
48	GA-Government Appeals	112
49	GCRLA-Government Appeals	414
50	GUAP-Pet. under Guardianship and Wards Act.	12
51	IP(M)-Main Petition (Insolvency ACt.)	1
52	ITA-Appeals Income-tax	407
53	JCRA-Jail Criminal Appeals	15
54	JCRLA-Jail Criminal Appeal	1204
55	JCRLRV-Jail Criminal Revision.	12
56	JCRMC-Jail Criminal Misc.Case.	1
57	LAA-Appeals (Land Acquisition Act)	993
58	LPA-Letters Patent Appeals.	36
59	MACA-Motor Accident Appeals. MAC-Motor Accident Claims.	6618

61 MA-Miscellaneous Appeals 62 MATA-Matrimonial Cases (Appeals) 63 MFA-FA against Spl. Jurisdiction Cases. 64 MJC-Misc.Judicial Case. 65 MSA-SA from judgements in Misc. Cases. 66 OCRMC-Original Crl. Miscellaneous Case 67 OJC-Original Jurisdiction case (Writ) 68 OREF-References. 69 OS-Original Suit. 70 OTAPL-Other Tax Applications. 71 OTC-Other Tax Case. 72 OVTA-Tax Appeal Under OVAT ACt. 73 RCFA-First Appeals(Rent Control Matters) 74 Review Petition in Bhubaneswar Bench 75 Review Petition in Cuttack Bench 76 RFA-FA from Judgement and Decree in Suit 77 RPFAM-Revision US 19 of Family Court Act. 78 RSA-Second Appeal from Judgement and Decree. 6799	
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77 RPFAM-Revision US 19 of Family Court Act. 1646 78 RSA-Second Appeal from Judgement and Decree. 6799	
78 RSA-Second Appeal from Judgement and Decree. 6799	
79 RVWPET-Review Petition. 2022	
80 SAO-Second Appeal from Appellate Order. 225	
81 SA-Second Appeal 2302	
82 SCLP-Pet.for leave to appeal to Supreme Court 1	
83 SJC-Special Jurisdiction Case (Tax Matters) 179	
84 SM-Suo Motu. 46	
85 SPA-Sp.Appeal before DB 5	
86 STAPL-Appl.for direction to make a reference. 1	
87 STREV-Sales Tax Revision. 1555	
88 TA-Tax Appeal 12	
89 TEST-Testamentary Cases. 1	
90 TREV-Tax Revesion 95	
91 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 282	
92 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 891	
52 114 (6) 114 164 164 164 164 164 164 164 164 164	
93 WA-Appeals before DB against SB Judgement 3863	
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94 WPC(OAB)-Original Application in Berhampur Bench 1	
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95 WPC(OAC)-Original Application in Cuttack Bench 1003	
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96 WPC(OA)-Original Application in Bhubaneswar Bench 323	
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97 WPC(OAPC)-Original Application (Provisional) in Cuttack 27	
Bench	
98 WPC(OAS)-Original Application in Sambalpur Bench 13	
1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	
99 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 484	
100 WPC(TAC)-Transfer Application in Cuttack Bench 4	
101 WP(C)-Writ Petition under Art.226 and 227. 70552	
70002	
Grand Total 173685	